

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF VIJAY CITISPACE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Vijay Citispace Pvt. Ltd.
2.	Date of incorporation of corporate debtor	06/10/2009
3.	Authority under which corporate debtor is incorporated / re4gistered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45202MH2009PTC196272
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: - 205, Marine Chambers, 43, New Marine Lines, Mumbai, Maharashtra-400020 Principal Office :- Office Complex, Vijay Nagari, Waghbill, G.B. Road, Thane 400607
6.	Insolvency commencement date in respect of corporate debtor	20/07/2021 (The order was intimated to the IRP on 23/07/2021)
7.	Estimated date of closure of insolvency resolution process	16/01/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ashish Vyas Registration No:- IBBI/IPA-001/IP-P-01520/2018-2019/12267
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: B-1A Viceroy Court CHS, Thakur Village, Kandivali (East), Mumbai Suburban, Maharashtra- Email id:- ashishvyas2006@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address:- Kanchansobha Debt Resolution Advisors Private Limited 1507, B Wing, One BKC, G-Block, BKC, Bandra East, Mumbai – 400051. Email id:- vijaycitispace@kanchansobha.com
11.	Last date for submission of claims	03/08/2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Vijay Citispace Private Limited on 20/07/2021 in C.P. No. 3352/IBC/MB/2019. The said order was intimated by Insolvency Resolution Professional on 23/07/2021.

The creditors of **Vijay Citispace Private Limited**, are hereby called upon to submit their claims with proof on or before 03rd August, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 25th July, 2021

Place: Mumbai

(IRP of Vijay Citispace Pvt. Ltd.)



A handwritten signature in black ink, appearing to read "Ashish Vyas", with a horizontal line underneath.

Ashish Vyas

Registration No:- IBBI/PA-001/IP-P-01520/2018-2019/12267